

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Himchal Pradesh Appropriation (No. 2) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 18th August, 1993, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(v) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th August, 1993, passed in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Seventy-seventh Amendment) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 25th August, 1993."

(vi) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Jammu and Kashmir Appropriation (No. 2) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 17th August, 1993, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

Twenty-fifth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

13.34 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-third Report

[English]

SHRI BHAGWAN SHANKAR RAHAT (Agra): I beg to present the Fifty-third Report (Hindi and English versions) of the Public Accounts Committee on Union Excise Duties—Non-vacation of stay orders from the Court.

13.34½

STANDING COMMITTEE ON COMMUNICATIONS

Second and Third Report

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): I beg to present the following Reports (Hindi and English Versions) of the Standing Committee on Communications:—

(1) Second Report on the Indian Telegraph (Amendment) Bill, 1993.

(2) Third Report on the Cable Television Networks (Regulation) Bill, 1993.

[Translation]

STANDING COMMITTEE ON HOME AFFAIRS

Fifth Report

13.34½ hrs.

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to lay on the Table the Fifth Report (Hindi and English versions) of the Standing Committee on Home Affairs on the Census (Amendment) Bill, 1992.

13.33 hrs.

PARLIAMENTARY COMMITTEES—SUMMARY OF WORK

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the 'Parliamentary Committee (Other than Financial Committee)—Summary of Work' (Hindi and English versions) pertaining to the period 1 June, 1992 to 31st May, 1993.

13.33½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

SHRI SIVAJI PATNAIK (Bhubaneswar): I beg to lay on the Table the Minutes (Hindi and English versions) of the Twenty-second to